

NATIONAL COMPANY LAW TRIBUNAL
PRINCIPAL BENCH
NEW DELHI

C.P NO. 3/2009
CA NO.

CORAM:

PRESENT: CHIEF JUSTICE M. M. KUMAR
Hon'ble President

Smt. Ina Malhotra
Hon'ble Member (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF PRINCIPAL BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 05.10.2016

NAME OF THE COMPANY: Union of India

V/s.

M/s. Maytas Infra Ltd. & Ors.

SECTION OF THE COMPANIES ACT: 388B

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
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1.	Sand Ahmad, Joint Director (Law & Prosecution)		SFIo/VOI.	
2.	Ajeet Kumar Sonwatra, Prosecutor			
3.	Sanjay Kumar Chaudhary, Law Consultant/Asst.			
4.	Sanjeev Narula Engr. Asst.		VOI.	
5.	Abhishek Wahi, Advocate			

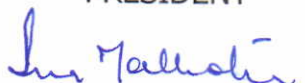


Abhishek
Wahi

Order

Part heard before this Bench for 28.10.2016.


(CHIEF JUSTICE M.M. KUMAR)
PRESIDENT


(INA MALHOTRA)
MEMBER (J)

5th October, 2016
(P.K. Sud)